

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(High Court Of Assam; Nagaland; Mizoram And Arunachal Pradesh)

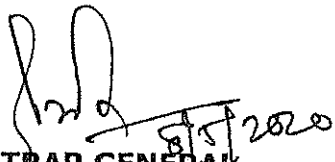
**OFFICE ORDER NO. 25**

**Dated 8<sup>th</sup> May, 2020**

It is for information of all concerned that any type of case, application or affidavit filed in the Filing Section shall be listed after four (04) clear days. For example, if a case is filed on 1<sup>st</sup> day of the month, the same would be listed after four (04) clear days i.e. on 6<sup>th</sup> of that month.

This direction shall not be diluted under any circumstance.

However, in case of matters involving extreme urgency, cases filed through pen drive as per Notification dated 15-04-2020, may be listed without strict observance of the above direction.

  
**REGISTRAR GENERAL**

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All concerned